

<b>STAKEHOLDERS' LIST</b>	
<b>Name of Corporate Debtor</b>	<b>MAA DURGA RICE PRODUCTS PRIVATE LIMIEDT</b>
<b>Liquidation Order Date</b>	<b>26.04.2022</b>
<b>Liquidation Commencement Date</b>	<b>04th May 2022 (Date of communication of Liquidation Order to Liquidator)</b>
<b>Stake Holder List on</b>	<b>09.07.2022</b>
<b>CLASS OF STAKEHOLDER</b>	<b>SECURED FINANCIAL CREDITORS</b>

<b>Sr. No.</b>	<b>Name of Stakeholder</b>	<b>Identification No.</b>	<b>Category of Stakeholder</b>	<b>Amount of Claim made (Rs.)</b>	<b>Amount of claim admitted (Rs.)</b>	<b>Amount of claim Rejected (Rs.)</b>	<b>Secured Debt (Rs.)</b>	<b>Unsecured Debt (Rs.)</b>	<b>Whether Security relinquished</b>
1	Bank of India, Asset Recovery Branch Kolkata	BSR - 0221551	Financial Creditor	816871227.73	816871227.73	0.00	816871227.73	0.00	Yes
2	SREI Equipment Finance Limited	CIN: U70101WB2006P LC109898	Financial Creditor	265480232.00	265480232.00	0.00	265480232.00	0.00	Yes
	<b>TOTAL</b>			<b>1082351459.73</b>	<b>1082351459.73</b>	<b>0.00</b>	<b>1082351459.73</b>	<b>0.00</b>	